

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 279 of 2013 &
I.A. No. 102 of 2014**

Dated : 8th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Poorva Saigal
Mr. A.N. Khambhatta**

**Counsel for the Respondent(s): Mr. Rupesh Kumar,
Mr. Pravesh Bahuguna and Mr. Aditya
Kumar for R.73
Mr. Amit Kapur, Ms. Poonam Verma and
Mr. Gaurav Dudiya for R. 76
Mr. Deepak Khurana
Mr. Sashwat Tripathi for R. 17 & 45
Ms. Sushmita Das for R. 54
Mr. Buddy A. Ranganadhan for R.7
Mr. Vnancro D'Corta, Mr. Udayan Yadav
Mr. Sanjeev Kumar & Mr. Sameer Vyas
for R. 12, 21, 30 & 47
Mr. Shamik Bhatt for R. 40
Mr. Shekhar Prit Jha & Mr. Vikrant
Bhardwaj for R. 77 & Mr. Marfatia for
R. 16, 22,29,67 &78
Mr. Rajeev Kumar for R.40, 57 & 60
Mr. Hemant Singh for R. 42
Mr. Hemant Sahai, Mr. Venkatesh &
Mr. Anurabi for R. 20, 26 & 23**

**Mr. Rajiv Yadav with Shri S.R. Pandey
for R.1**

**Mr. Sitesh Mukherjee & Mr. Aniket
Prasoon & Ms. Mandakini Gosh for R.9**

Ms. Saman Ahsan for R. 55

Ms. Manisha T. Karia for R-39

Mr. Tejas Shah for R-59 and R-60.

ORDER

We have heard learned counsel for the Respondents. Mr. M.G. Ramachandran learned counsel for the Appellant wants some more time to conclude his rejoinder arguments.

Post the matter for further hearing on **11th April, 2014.**

(Rakesh Nath)
Technical Member
ss/kt

(Justice M. Karpaga Vinayagam)
Chairperson